

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1950
ANSWERED ON 14TH DECEMBER, 2023**

ENFORCEMENT OF TRAFFIC LAWS

1950. SHRIMATI POONAMBEN MAADAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of steps taken to strengthen enforcement of traffic laws;**
- (b) the details of steps taken to improve emergency response time in the event of a road accident;**
- (c) whether the Government proposes to install an inbuilt 'Moving Off Information System' (MOIS) in certain categories of four-wheeler passenger and commercial vehicles to reduce the possibility of collision with pedestrians and cyclists; and**
- (d) if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Motor Vehicles Act, 1988 and Central Motor Vehicle Rules, 1989 as amended from time to time provides for enhanced penalties on violation of traffic rules for better road safety. Enforcement of traffic laws comes under the purview of respective State Governments and UT administrations.

(b) National Highways Authority India (NHAI) has developed a Computer Aided Dispatch System to assist the 1033 call centre operators to locate the nearest available on-road unit (ambulance/crane/patrol unit) and developed NHAI ERS Mobile Application to relay the dispatch related information to the on-road units. This system has been developed to make the response to emergency calls faster.

(c) and (d) The technical committees of the Government viz., Central Motor Vehicle Rules-Technical Standing Committee (CMVR-TSC) and Automotive Industry Standards Committee (AISC) has taken up the work to formulate standard on Moving Off Information Systems (MOIS) for vehicles of categories M2 (Category M2 means a motor vehicle used for carriage of passengers, comprising nine or more seats in addition to the driver's seat and having a maximum Gross Vehicle Weight not exceeding five tonnes), M3 (Category M3 means a motor vehicle used for carriage of passengers, comprising nine or more seats in addition to the driver's seat and having a Gross Vehicle Weight exceeding five tonnes), N2 (Category N2 means a motor vehicle used for carriage of goods and having a Gross Vehicle Weight exceeding 3.5 tonnes but not exceeding 12 tonnes) and N3 (Category N3 means a motor vehicle used for carriage of goods and having a Gross Vehicle Weight exceeding 12 tonnes).

MOIS is an advanced driver assistance system to aid drivers in low-speed moving off from rest manoeuvres that may involve collisions between above referred category vehicles and vulnerable road users (pedestrians and cyclists). MOIS detects and informs the driver of the presence of pedestrians and cyclists in the close-proximity forward blind-spot of the vehicle.
